

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:1570
ANSWERED ON:15.07.2009
FUNDS UNDER AIBP
Ahir Shri Hansraj Gangaram

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Union Government grants funds to State Governments under Accelerated Irrigation Benefit Programme (AIBP);
- (b) if so, the details thereof alongwith the funds granted under the schemes during the last three years and in the current year, State-wise;
- (c) whether the under-developed States in the country have been granted special funds on priority for the development of irrigation facilities in such States; and
- (d) if so, the details thereof, State-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

(a) Yes Madam.

(b) The Union Government provides funds under the Accelerated Irrigation Benefits Programme(AIBP) to ongoing major/medium irrigation projects and surface water Minor Irrigation Schemes as per guidelines of the AIBP in force from time to time. The State-wise details of central assistance released under AIBP during 2006-07 to 2009-10 are given in Annex-I.

(c)&(d)Projects benefiting drought prone/tribal area and projects in the States having irrigation development below national average may be included in AIBP in relaxation to one to one criteria of inclusion of a new project under AIBP which states that a new project may be included in AIBP only on completion of an ongoing project under AIBP on one to one basis. Further projects benefiting drought prone/tribal area are eligible for 90% grant assistance under AIBP. The grant assistance being provided to the normal area is 25%.

As per AIBP guidelines in force, north eastern States, Sikkim, Himachal Pradesh and Jammu & Kashmir and Uttarakhand are classified as Special Category States and projects in these States are eligible for 90% grant assistance under AIBP. The projects in undivided Koraput, Bolangir and Kalahandi districts of Orissa are also treated at par with Special Category States and are provided with 90% grant assistance under AIBP.

Release of funds under AIBP is based on submission of AIBP release proposal by the State Government as per AIBP guidelines on year to year basis with adequate budget provision in the State Budget.